

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1232  
ANSWERED ON:29.11.2011  
ASSISTANCE UNDER LOAN WAIVER SCHEME  
Yadav Shri Hukamdeo Narayan

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the total amount of loan due of farmers that was announced to be waived of under the loan relief scheme and the number of farmers benefited therein alongwith the amount waived of;
- (b) the details of farmers who committed suicides, alongwith the compensation amount paid to their families, State-wise;
- (c) the details of grants-in-aid related to agriculture given to farmers under various schemes during each of the last three years and the current year, State-wise;
- (d) whether the Government proposes to replace various grants-in-aid schemes by the Agriculture Development Grants-in-Aid to be given in cash to farmers on per acre basis; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a): A scheme of Agricultural Debt waiver and Debt Relief for farmers with the total value of overdue loans being waived estimated at Rs.50,000 crore and a onetime settlement (OTS) relief on the overdue loans at Rs.1 0,000 crore was announced in the Union Budget, 2008-09. So far, 104 lakh farm loan accounts have been benefited in respect of Public Sector Banks, Private Sector Banks and Local Areas Banks and 189.25 lakh farm loan accounts have been benefited in respect of Regional Rural Banks (RRBs) and Cooperative Banks under the scheme. The Government of India has so far released an amount of Rs.52419.88 crore to the lending institutions as reimbursement under the Scheme.

(b): The State-wise details of farmers who committed suicide is annexed. The State Government of Karnataka, Andhra Pradesh and Maharashtra have provided ex-gratia assistance of Rs. one lakh and the Government of Kerala Rs. 50,000 to next of the kin of the farmers who committed suicide. Subsidized/free education facilities, health care facilities are also provided to such families by some State Governments. State Governments have also taken measures for providing livelihood support to the family members of farmers who have committed suicide.

(c): Grants-in-aid - General and Grants for creation of Capital Assets are given to various implementing agencies and States under several schemes by the Department of Agriculture & Cooperation. The details for last three years are as under:

(Rs. in Crore)

Year Grants-in- aide General) Grants-in- aid (Capital Assets)

2008-09	8418.69	0.00
2009-10	9123.26	0.00
2010-11	13450.93	88.74
2011-12	8212.37	10.54

(September, 2011)

The Department does not maintain State-wise information

(d): No, Madam.

(e): Does not arise.